

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 575 of 2004
(OA 1014 of 96)

Date of order : 16.9.04

Present : Hon'ble Mr.D.C.Verma, Vice-Chairman

Hon'ble Mr.Sarweshwar Jha, Administrative Member
UNION OF INDIA & ORS.

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KISHORE KR. BANERJEE & ORS.

For the applicants : Mr.B.Mukherjee, counsel

For the respondents: Mr.S.K.Dutta, counsel

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D.C.Verma, VC

This MA has been filed by the respondents in the OA for implementation of the Tribunal's order dated 6.7.04.

2. Heard the ld.counsel for both parties. In the light of the facts mentioned in the application, 4 months' time is granted from today to the respondents to implement the Tribunal's order.

3. The MA accordingly stands disposed of.

MEMBER (A)

in

VICE-CHAIRMAN

